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Title: Laid 14 Bills passed by the Houses of Parliament during the 2<sup>nd</sup> Part of the 15<sup>th</sup> Session of the 15<sup>th</sup> Lok Sabha and assented to by the President.

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SECRETARY-GENERAL: Madam, I beg to lay on the Table 14 Bills passed by the Houses of Parliament during the second part of the Fifteenth Session of Fifteenth Lok Sabha and assented to by the President. ...(*Interruptions*)

Madam, I beg to lay on the Table the following 11 Bills passed by the Houses of Parliament during the second part of Fifteenth Session of fifteenth Lok Sabha and assented to by the President since a report was last made to the House on the 7<sup>th</sup> February, 2014:-

1. The Appropriation (Railways) Vote on Account Bill, 2014;
2. The Appropriation (Railways) Bill, 2014;
3. The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2014;
4. The Governors (Emoluments, Allowances and Privileges) Amendment Bill, 2014;
5. The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2014;
6. The Rani Lakshmi Bai Central Agricultural University Bill, 2014;
7. The Finance Bill, 2014;
8. The Appropriation (Vote on Account) Bill, 2014;
9. The Appropriation Bill, 2014;
10. The Delhi Appropriation (Vote on Account) Bill, 2014; and
11. The Delhi Appropriation Bill, 2014.

...(*Interruptions*)

I also beg to lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha of the following 3 Bills passed by the Houses of Parliament and assented to by the President:-

1. The Andhra Pradesh Reorganisation Bill, 2014;
2. The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2014; and
3. The Whistle Blowers Protection Bill, 2011.

...(*Interruptions*)

SHRI BHARTRUHARI MAHATAB: Madam, I am asking for a Point of Order. ...(*Interruptions*)

HON. SPEAKER: Please go back to your seat. This is not fair. I am sorry.

...(*Interruptions*)

**माननीय अध्यक्ष :** किसी की भी बात रिकॉर्ड में नहीं जायेगी।

(*Interruptions*) **â€**! \*

**माननीय अध्यक्ष :** ऑर्डिनेंस बिल के रूप में आयेगा, तब आप उस समय चर्चा कीजिए। This is not the way. I am sorry.

**â€**!(*व्यवधान*)

HON. SPEAKER: Ordinance will come for discussion. When there will be a discussion, you can say whatever you like. You know the procedure. You must know the procedure.

...(*Interruptions*)

HON. SPEAKER: I will not discuss with you in this way. First, you go back to your seat.

...(*Interruptions*)